

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Petition No. 101/TT/2012

Date: 1.8.2013

To

The Deputy General Manager  
Power Grid Corporation of India Limited  
Saudamini, Plot No. 2  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of Asset-I: 400kV D/C (Quad) LILO of Barh-Balia line at Patna alongwith associated bays at Patna S/S, Asset-II: 765/415kV, 3x500 MVA ICT-I Ranchi alongwith associated bays at 765kV Ranchi S/S , Asset-III: Combined Assets of 400kV D/C (Quad) Ranchi (New)-Ranchi (Old)-I T/L and associated 400kV line bays at Ranchi (New) S/S and Ranchi (Old) S/S and 400 kV D/C (Quad) Ranchi (New) S/S and Ranchi (Old) S/S, and 765/415kV, 3x500 MVA ICT-II at Ranchi alongwith associated bays at 765kV Ranchi S/S, Asset-IV: 765/415kV, 3x500 MVA ICT at Sasaram alongwith associated bays under Common Scheme for 765kV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and from NER/SR/WR via ER and Common Scheme for network for WR and Import by WR from ER from NER/SR/WR via ER in Eastern Region for tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to submit the actual DOCO of the assets (ii), (iii) and (iv) on affidavit, with advance copy to the respondents/beneficiaries, latest by 2.9.2013.

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)